

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

| S. No | Matter No. | Cause Title | DFR No. & Date | Defect cured on | Caveat (if any) | To be listed on |
|-------|---|---|----------------------------------|-----------------|-----------------|--|
| 1 | IA 65/18 & IA 64/18 in DFR NO. 3596/17 (IA 65/18- for delay in re-filing, IA 64/18- for delay in filing) | Uttar Pradesh Power Corporation Ltd. Vs. Uttar Pradesh Electricity Regulatory Commission & Anr. | 3596/17 Dated 25/10/2017 | 08/01/2018 | | 22/01/2018 Court-II |
| 2 | A.NO. 14/18 | Damodar Valley Corporation Vs. West Bengal Electricity Regulatory Commission | 4433/2017 Dated 22/12/2017 | 09/01/2018 | | 22/01/2018 Court-II |
| 3. | IA 67/18 & IA 66/18 in DFR NO. 2976/17 (IA 67/18- for delay in re-filing, IA 66/18- for delay in filing) | Open Access Users Association Vs. Punjab State Power Corporation Ltd. & Ors. | 2976/2017 Dated 08/09/2017 | 09/01/2018 | | 23/01/2018 Court-II |
| 4. | 15/18 & IA 68/18 (IA 68/18- for exemption from filing typed copy of annexures) | Delhi Transco Limited Vs. Delhi Electricity Regulatory Commission & Ors. | 3865/2017 Dated 10/11/2017 | 09/01/2018 | | 23/01/2018 Court-II |
| 5. | IA 69/18 & IA 70/18 in DFR NO. 4103/17 (IA 69/18- for delay in filing, IA 70/18- for waiver of court fees) | West Bengal State Load Despatch Centre Vs. Central Electricity Regulatory Commission & Ors. | 4103/2017 Dated 28/11/2017 | 10/01/2018 | | 24/01/2018 Court-II |
| 6. | A.NO. 16/18 | Thermal Powertech Corporation India Limited Vs. Central Electricity Regulatory Commission & Anr. | 4280/2017 Dated 11/12/2017 | 11/01/2018 | | 24/01/2018 Court-II |
| 7. | IA 55/18 in DFR NO. 4281/17 (IA 55/18- for leave to file the appeal) | Northern India Textile Mills' Association Vs. Punjab State Electricity Regulatory Commission & Anr. | 4281/2017 Dated 11/12/2017 | 11/01/2018 | | 25/01/2018 Court-II |

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| 8. | IA 58/18 & IA 57/18 in DFR NO. 4037/17 (IA 58/18- for leave to file the appeal, IA 57/18- for delay in filing) | M/s. Seshasayee Paper and Boards Limited Vs. Tamil Nadu Generation and Distribution Corporation. Ltd. & Anr. | 4037/2017 Dated 23/11/2017 | 11/01/2018 | | 25/01/2018 Court-II |
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Dated: 19/01/2018

By Order
Sd/-
Dy. Registrar